

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH, ALLAHABAD

Allahabad this the 13th March of 2002.

Original Application No. 1261 of 1996.

Hon'ble Maj. Gen. K.K. Srivastava, Member- A.
Hon'ble Mr. A. K. Bhatnagar, Member- J.

Kamla Prasad S/o Sri Hari Prasad, working as Keyman under
P.W.I, N. Railway, Allahabad. R/o Vill. Sikara
Tehsil- Meja, Distt. Allahabad.

.....Applicant

Counsel for the applicant :- Sri Anand Kumar

V E R S U S

1 Union of India through the General Manager, N. Rly.
Baroda House, New Delhi .

2 D.R.M. N. Rly. Allahabad

3 Div. Supertending Engineer (II), N. Rly, DRM Office, Alld.

4 Assistant Engineer (Track), N. Rly. Allahabad.

.....Respondents

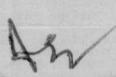
Counsel for the respondents :- Sri V.K. Goel

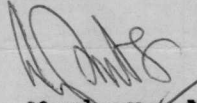
O R D E R

(By Hon'ble Maj. Gen. K.K. Srivastava, Member- A.)

In this OA under section 19 of the Administrative
Tribunals Act, 1985, applicant has challenged the order
dt. 21.07.1995 (annexure A-1) punishing the applicant with
reversion to the lower grade for one year without cumulative
effect and the appellate order dt. 11.09.1996 (annexure A-2)
rejecting the appeal of the applicant. and prayed to issue
a direction to the respondents to give all consequential
benefits. Learned counsel for the applicant has submitted
that he does not want to press the O.A and the O.A should
be dismissed as not pressed. The O.A is accordingly
dismissed as not pressed.

2. There will be no order as to costs.


Member- J.


Member- A.

/Anand/